

101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.549/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Badjate Stock & Shares Pvt.Ltd.-Versus-Snowblue Trexim Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	NITU KODDAR, Pres	Applicant	7. 2. 2018
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ORDER

Ld. Pr. CS for the operational creditor is present. Nobody represents from the side of Interim Resolution Professional (IRP).

Ld. Pr. CS representing the operational creditor submits that IRP is in Mumbai as such not turned up today. Therefore, there is no effective representation from the side of the IRP. It is for filing Progress Report. It is also submitted on behalf of the operational creditor that Progress Report will be filed during the course of the day or tomorrow. Permitted to file the Progress Report as requested.

List it on 13/03/2018 for filing further Progress Report.

Sd

(Jinan K.R.)
Member (J)